

THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR, TRIPURA,
MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION No.88

Dated Guwahati, the 22nd November, 2012

The Hon'ble Chief Justice has been pleased to extend the following assistance/facilities to the retired Chief Justice/ Judges/ Additional Judges of this Hon'ble Court :-

- (i) *Facilitate appointment from Doctors of various hospitals and dispensaries;*
- (ii) *Provide assistance/service for reservation of Railway and Air tickets;*
- (iii) *Provide Car on payment (rate to be fixed) subject to availability;*
- (iv) *Provide use of Library of the High Court;*
- (v) *Provide services for reservation of rooms in Houses/ Bhawans of respective States of North Eastern Region; and*
- (vi) *Provide services for payment of various bills like water bill, electricity bill, telephone bill and also to provide services for registering complaint against other public utility services.*

The above facility be provided to retired Hon'ble Chief Justices and Judges provided they are not availing the facilities of Secretarial and Domestic help or any cash facility in lieu thereof from any other High Court/Supreme Court/Government/ Organisations and / or joining regular practice as a legal professional in any Court or accepted any assignment or any nomenclature, having pecuniary benefits.

The Protocol Section of the Registry in liaison with the Hon'ble Judge concerned shall provide the services as mentioned above.

By Order,

Sd/- H.K. Sarma,
REGISTRAR GENERAL

Memo No.HC.III-33/2009/ 5749-84 /G, dated 22nd November, 2012

Copy to:

- 1) Hon'ble Mr. Justice P.C. Reddy, Chief Justice (retired), Gauhati High Court, House No.A-2-601/B1, Road No.10, Banjara Hills, Hyderabad -500034.
- 2) Hon'ble Mr. Justice R.K. Manisana Singh, Chief Justice (retired), Gauhati High Court, Kamakhya Apartment, Unit -1, 3rd floor, Rebari, Guwahati.
- 3) Hon'ble Mr. Justice V.K. Khanna, Chief Justice (retired), Gauhati High Court, 29-2 Hastings Road, Allahabad, Uttar Pradesh.
- 4) Hon'ble Mr. Justice M. Ramakrishna, Chief Justice (retired), Gauhati High Court, 37/92-7th Main Road, HAL 2nd Stage, Indira Nagar, Bangalore.
- 5) Hon'ble Mr. Justice N.C. Jain, Chief Justice (retired), Gauhati High Court, 169-A, Vinovapuri, Lajpat Nagar -II, New Delhi.
- 6) Hon'ble Mr. Justice R.S. Mongia, Chief Justice (retired), Gauhati High Court, House No.-119, Sector 10A, Chandigarh -160011.
- 7) Hon'ble Mr. Justice R.S. Garg, Chief Justice (retired), Gauhati High Court, 71, Tirupatty Colony, Near St. Paul H.S. School, Indore, Madhya Pradesh.
- 8) Hon'ble Mr. Justice T.C. Das, Judge (retired), Gauhati High Court, Lakhtokia, Guwahati -1.
- 9) Hon'ble Mr. Justice S.K. Hom Choudhury, Judge (retired), Gauhati High Court, St. Joseph, Matigara, Siliguri, West Bengal.

Contd....

- 10) Hon'ble Mr. Justice P.K. Ghosh, Judge (retired), Gauhati High Court, 24/2/21/2, Mondal Para Lane, Kolkata -50.
- 11) Hon'ble Mr. Justice N.G. Das, Judge (retired), Gauhati High Court, 5-1448, C.R. Park, New Delhi -110019.
- 12) Hon'ble Mr. Justice V.D. Gyani, Judge (retired), Gauhati High Court, I.C., Sitabag Colony, Indore.
- 13) Hon'ble Mrs. Justice Meera Sharma, Judge (retired), Gauhati High Court, Natun Sarania, Gandhi Basti, Guwahati -3.
- 14) Hon'ble Mr. Justice Akhilesh P. Singh, Judge (retired), Gauhati High Court, 18-B1, Stanley Road, Allahabad.
- 15) Hon'ble Mr. Justice Mohanlal Singhal, Judge (retired), Gauhati High Court, Hasanpur, Lohari, Dist.- Muzahanagar (U.P.)
- 16) Hon'ble Mr. Justice D.N. Chowdhury, Judge (retired), Gauhati High Court, B.K. Kakati Road, Ulubari, Guwahati -7.
- 17) Hon'ble Mr. Justice P.C. Phukan, Judge (retired), Gauhati High Court, Beltola Road, Guwahati.
- 18) Hon'ble Mr. Justice P.K. Sarkar, Judge (retired), Gauhati High Court, Ram Nagar, Road No.-6, Agartala -799002.
- 19) Hon'ble Mr. Justice H.K.K. Singh, Judge (retired), Gauhati High Court, Kangabam Leikai, Imphal, Manipur.
- 20) Hon'ble Mr. Justice Sunil Kr. Kar, Judge (retired), Gauhati High Court, Sub Lane -5, Lachit Nagar, Guwahati -7.
- 21) Hon'ble Mr. Justice P.G. Agarwal, Judge (retired), Gauhati High Court, Lamb Road, Ambari, Guwahati -1.
- 22) Hon'ble Mr. Justice D. Biswas, Judge (retired), Gauhati High Court, Shaktigarh Path, Opp. Rajiv Bhawan, Guwahati -5.
- 23) Hon'ble Mr. Justice A.B. Pal, Judge (retired), Gauhati High Court, Krishna Nagar, Opp. Ram Nagar Road No.-3, P.O. Agartala, Tripura, Pin -799001.
- 24) Hon'ble Mr. Justice Zelre Angami, Judge (retired), Gauhati High Court, Lower Chandmari, Kohima, Nagaland.
- 25) Hon'ble Mr. Justice Maibam B.K. Singh, Judge (retired), Gauhati High Court, Uripok, Yambem Leikai, Imphal, Pin-795001.
- 26) Hon'ble Mr. Justice H.N. Sarma, Judge (retired), Gauhati High Court, Cherikuthi Bye-lane, Near Veterinary Office, Guwahati -781003.
- 27) Hon'ble Mr. Justice Asok Potsangbam, Judge (retired), Gauhati High Court, Khagempally Pankha, Imphal -795001.
- 28) Hon'ble Mr. Justice Hareswar Baruah, Judge (retired), Gauhati High Court, Swargam Apartment, 3rd floor, Rukhminigaon, Near O/o. Shaadi.Com, Guwahati -6.
- 29) Hon'ble Mr. Justice Mutum B.K. Singh, Judge (retired), Gauhati High Court, Leishampat, Leimajam Leikai, Imphal, Manipur.
- 30) The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Shillong Bench, Shillong/ Imphal Bench, Imphal/ Agartala Bench, Agartala/ Aizawl Bench, Aizawl.
- 31) The Joint Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 32) The Deputy Registrar, Gauhati High Court, Itanagar Bench, Naharlagun.
- 33) The P.S. to Hon'ble Mr. Justice Amitava Roy, JAD, Gauhati High Court, Guwahati, for information of his Lordship.
- 34) The P.S. to Hon'ble Mr./Mrs. Justice Gauhati High Court, Guwahati, for information of his Lordship.
- 35) The C.A. to the Registrar General, Gauhati High Court, Guwahati.
- 36) The C.A. to the Registrar (Vig./ Admn./ Judicial), Gauhati High Court, Guwahati.


REGISTRAR GENERAL